

Annexure-8**Name of the Corporate Debtor: INDORE DEWAS TOLLWAYS LIMITED****Date of Commencement of Liquidation: 25th February, 2025 (Order Received Date: 27th Feb, 2025)****List of stakeholders as on: 29th March 2025 (being the last date for submission of claims)****List of Operational Creditors (other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	SBICAP TRUSTEE COMPANY LTD	23-11-2023(CIRP)	5,38,103.00	5,38,103.00	SERVICE FEE FOR SECURITY TRUSTEE	NIL	--	-	0.01	NIL	NIL	-	NIL	
2	NATIONAL HIGHWAY AUTHORITY OF INDIA	29-03-2025	20,91,93,00,000.00	NIL	NIL	-	-	-	-	-	-	20,91,93,00,000.00	-	DISPUTED AND CONTINGENT
TOTAL			20,91,98,38,103.00	5,38,103.00					0.01			20,91,93,00,000.00		

